

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM & NATURAL GAS
RAJYA SABHA
STARRED QUESTION NO. 345
TO BE ANSWERED ON 4TH APRIL, 2022

Kerosene allocated to Tamil Nadu

345 Shri K.R.N. Rajeshkumar:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the total quantum of kerosene allocated to the State of Tamil Nadu during the last three years, year-wise;
- (b) whether Government has received any proposal from the Government of Tamil Nadu for increasing the kerosene allocation to the State;
- (c) if so, the details of the proposal received;
- (d) whether Government has considered the proposal favourably;
- (e) if so, by when final decision in this regard is likely to be taken;
- (f) if not, the reasons therefor; and
- (g) the present status of the said proposal?

A N S W E R

MINISTER OF PETROLEUM & NATURAL GAS (SHRI HARDEEP SINGH PURI)

(a) to (g) A statement is laid on the Table of the House

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (g) OF THE RAJYA SABHA STARRED QUESTION NO. 345 BY SHRI K.R.N. RAJESHKUMAR TO BE ANSWERED ON 4TH APRIL, 2022 REGARDING 'KEROSENE ALLOCATED TO TAMIL NADU'.

(a) to (g) Government of India makes allocation of "Public Distribution System (PDS) Kerosene" to 26 States/UTs including Tamil Nadu on quarterly basis for cooking and lighting purpose. PDS Kerosene allocation to States/UTs including Tamil Nadu have been rationalized since 2010- 11 taking into account, factors such as increase in domestic LPG/PNG connections, electricity coverage, non-lifting of PDS Kerosene quota by the concerned States/UTs etc. As on date, 11 States/UTs have declared themselves as Kerosene free.

Government has empowered States/ UTs to draw an allocation of one month's quota of PDS Kerosene at Non- Subsidized rates during each financial year for special needs such as natural Calamities, religious functions, Fisheries, Various yatras etc. States/UTs may seek further additional allocation after exhausting available quota.

Government has received a proposal from Government of Tamil Nadu in September, 2021 for an increase in allocation of kerosene to 17408 KL per month. In response to this request, Government of Tamil Nadu has been advised that each State/UT can draw an allocation of one month's quota of kerosene at non-subsidized rate during each Financial Year. This Kerosene quota can be drawn by States/UTs in installments without referring the matter to the Government.

The allocation of Kerosene to the State of Tamil Nadu during the last three years is as under:

(Figures in KL)		
Year	PDS Kerosene	Non Subsidized PDS Kerosene
2018-19	193776	17040
2019-20	145320	16140
2020-21	129168	12108